

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 89/TT/2012

Date: 11.9.2012

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission Tariff for (a) 2X500MVA ICTs At Jaipur-South, (b) 2X315 MVA ICTs AT Sohawal and (c) Combined tariff of LILO of 400 KV D/C Agra Jaipur line at Jaipur-South, & LILO of 400 KV D/C Balia Lucknow Line at Sohawal under Northern Regional Transmission Strengthening Scheme in NR for tariff block 2009-14 period

Sir,

I am directed to refer to this Commission's earlier letter dated 11.4.2012 seeking certain information by 27.4.2012 and your letter dated 7.5.2012 seeking extension up to 27.5.2012, and to say that your reply is still awaited. It is therefore requested that the aforementioned information may kindly be furnished along with the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.10.2012:

- a) Justification for claiming additional RoE, when all the assets as per the scope of work have not commissioned yet;
- b) Status of the remaining assets;
- c) Actual DOCO of the assets covered in the petition;
- d) Break-up of additional capital expenditure claimed;
- e) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-stations.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)